

**Central Administrative Tribunal  
Madras Bench**

**OAs 310/766/2017, 769/2017, 1465/2017, 1466/2017, 1732/2017, 167/2018,  
307/2018, 399/2018, 509/2018, 512/2018, 522/2018, 1047/2018, 1071/2018,  
1366/2018, 1368/2018, 1419/2018**

**Dated Thursday the 20<sup>th</sup> day of December Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)**

**OA 766/2017**

1. S. Jayaprakash
2. A. Muralidharan
3. P. Balaji
4. N. Lakshmi
5. N. Balaji
6. V. Kubendra Rao
7. R. Sivasankaran
8. S. Ravikumar

.. Applicants

**By Advocate M/s. P. Rajendran**

**Vs.**

1. The Union of India represented by the  
Chief Postmaster General, Tamil Nadu Circle  
Chennai – 600 002.
2. The Senior Manager  
Mail Motor Service, Greems Road  
Chennai – 600 006.

**By Advocate Mr. Su. Srinivasan**

**OA 769/2017**

1. B. Paranthaman

2. N. Saminathan
3. M.K. Raghupathy
4. M. Thamilselvi
5. S. Devaraj
6. B. Sairaj
7. R. Nagesh
8. A. Irudayanathan
9. M. Ravindranath
10. A. Murugan
11. S. Kumarasamy
12. P. Ravichandran
13. S. Mahendran
14. S. Babu Sivasamy
15. G. Lokaiah Babu
16. R. Kumar
17. S. Srinivasan
18. K. Govindasamy
19. J. Dillibabu
20. V. Anandatheerthan
21. A. Mohammed Rafi
22. B. Prabakaran
23. P. Ananda Doss
24. K.S. Gajendran
25. M. Rajkumar
26. V. Rajasekaran
27. E. Meera
28. M. Parasuraman
29. K. Nagarajan
30. S.S. Palani
31. A.G. Sekar
32. V. Sudhakaran
33. R. Mahalakshmi
34. N.R. Suresh
35. K. Malliga
36. K.P. Parthasarathy
37. P. Vasanthi
38. C. Vijaya
39. S. Sundarraj
40. M. Rajendran
41. M. Manoharan
42. M. Babu
43. S. Janakiraman
44. S. Robinson
45. M. Venkatraman

46. B. Vasantha  
47. M. Manoharan  
48. S. Deenadayalan  
49. P. Shankar  
50. P. Pichaipillai  
51. A. Murali  
52. R. Chandrasekar ... Applicants

By Advocate M/s. P. Rajendran

Vs.

1. The Union of India represented by the  
Chief Postmaster General, Tamil Nadu Circle  
Chennai – 600 002.
2. The Superintendent  
Railway Mail Service, Chennai Sorting Division  
Chennai 600 008. .. Respondents

**By Advocate Ms. Shakila Anand**

OA 1465/2017

S. Jeevanandam ... Applicant

By Advocate M/s. R. Malaichamy

Vs.

1. Union of India, Rep. by  
Chief Postmaster General  
Office of the Chief Postmaster General  
Chennai – 600 002.
2. The Senior Superintendent of Railway Mail Services  
RMS MA Division  
Madurai – 625 001. ... Respondents

By Advocate Mr. C. Kulanthaivel

OA 1466/2017

K. Rajaram

MTS HRO RMS MA Division  
Madurai – 625 001.

... Applicant

**By Advocate M/s. S. Arun**

**Vs.**

1. Union of India, rep. by  
Chief Postmaster General  
Office of the Chief Postmaster General  
Chennai - 600 002.
2. The Senior Superintendent of Railway Mail Services  
RMS MA Division  
Madurai – 625 001. ... Respondents

**By Advocate Mr. J. Vasu**

**OA 1732/2017**

P. Neelavathanam ... Applicant

**By Advocate M/s. S. Arun**

**Vs.**

1. Union of India, Rep. by  
Chief Postmaster General  
Office of the Chief Postmaster General  
Chennai – 600 002.
2. The Senior Superintendent of Post Offices  
Tuticorin Division  
Tuticorin – 628 008. ... Respondents

**By Advocate Mr. K. Ramasamy**

**OA 167/2018**

M. Chockalingam ... Applicant

**By Advocate M/s. P. Rajendran**

**Vs.**

1. The Union of India represented by the  
Chief Postmaster General  
Tamil Nadu Circle  
Chennai – 600 002.
2. The Superintendent of Post Offices  
Arakkonam Division  
Arakkonam – 631 001  
Vellore District. ... Respondents

**By Advocate Mr. G. Dhamodaran**

**OA 307/2018**

1. T. Jagatheeswaran
2. J. Mariaparimala
3. C.R. Kalaichelvi
4. S. Julie Jeba
5. D. Kaleeswari ... Applicants

**By Advocate M/s. R. Malaichamy**

**Vs.**

1. Union of India  
Rep. by the Secretary  
Ministry of Communications and IT  
Department of Posts  
Dak Bhavan, Sansad Marg  
New Delhi – 110 001.
2. The Chief Postmaster General  
Tamil Nadu Circle, Anna Salai  
Chennai 600 002.
3. The Postmaster General  
Southern Region (TN)  
Madurai – 625 002.
4. The Senior Superintendent of Post Offices  
Dindigul Division  
Dindigul – 624 001. ... Respondents

By Advocate **Mr. M.T. Arunan**

**OA 399/2018**

1. D. Ramamoorthy
2. A. Kasinathan
3. S. Natarajan
4. N. Duraisamy
5. N. Perumalswamy
6. N. Moorthy
7. T. Panneer
8. M. Subramani
9. V. Seetharaman
10. M.K. Sampath
11. N. Kumar
12. R. Kamalakannan
13. D. Murugesan
14. N. Chandrasekaran
15. V. Balusamy
16. S. Thirunavukkarasu
17. R. Rajagopal
18. A. Ganesan
19. K. Sivashanmugam
20. C. Rajendra Prasad
21. N. Ganesan
22. R. Mannu
23. S. Radhakrishnan
24. K. Balakrishnan
25. P. Gopal
26. R. Dananjayan .. Applicants

By Advocate **M/s. R. Malaichamy**

**Vs.**

1. Union of India  
Rep. by the Secretary  
Ministry of Communications & IT  
Department of Posts  
Dak Bhavan, Sansad Marg  
New Delhi – 110 001.
2. The Chief Postmaster General

Tamil Nadu Circle  
Anna Salai, Chennai – 600 002.

3. The Postmaster General  
Chennai City Region (TN)  
Chennai – 600 002.

4. Superintendent of Post Offices  
Tiruvannamalai Division  
Tiruvannamalai – 606 601. ... Respondents

By Advocate **Ms. Shakila Anand**

**OA 509/2018**

A. Muthusamy ... Applicant

By Advocate **M/s. R. Malaichamy**

**Vs.**

1. Union of India  
Rep. by the Secretary  
Ministry of Communications and IT  
Department of Posts  
Dak Bhavan, Sansad Marg  
New Delhi – 110 001.

2. The Chief Postmaster General  
Tamil Nadu Circle, Anna Salai  
Chennai 600 002.

3. The Postmaster General  
Southern Region (TN)  
Madurai – 625 002.

4. The Senior Superintendent of Post Offices  
Tirunelveli Division  
Tirunelveli – 627 002. ... Respondents

By Advocate **Ms. Shakila Anand**

**OA 512/2018**

P. Kalaiselvan

... Applicant

**By Advocate M/s. R. Malaichamy****Vs.**

1. Union of India

Rep. by the Secretary  
 Department of Posts  
 Ministry of Communications & IT  
 Dak Bhavan, Sansad Marg  
 New Delhi – 110 001.

2. The Chief Postmaster General

Tamil Nadu Circle  
 Anna Salai, Chennai – 600 002.

3. The Postmaster General

Chennai Central Region  
 Thiruchirapalli – 620 001.

4. The Superintendent of Post Offices

Pudukkottai Division  
 Pudukkottai – 622 001. ... Respondents

**By Advocate Mr. C. Ajithkumar****OA 522/2018**

P. Manikandan

... Applicant

**By Advocate M/s. R. Malaichamy****Vs.**

1. Union of India

Rep. by the Secretary  
 Ministry of Communications & I.T.  
 Department of Posts  
 Dak Bhavan  
 Sansad Marg  
 New Delhi – 110 001.

2. The Chief Postmaster General  
Tamil Nadu Circle  
Anna Salai, Chennai – 600 002.
3. The Postmaster General  
Southern Region (TN)  
Madurai – 625 002.
4. The Senior Superintendent of Post Offices  
Madurai Division  
Madurai – 625 002.
5. The Senior Postmaster  
Tallakulam Head Post Office  
Madurai – 625 002. ... Respondents

**By Advocate Mr. K. Ramasamy**

**OA 1047/2018**

P. Thangappan ... Applicant

**By Advocate M/s. S. Arun**

**Vs.**

1. Union of India, Rep. by  
Chief Postmaster General  
Office of the Chief Postmaster General  
Chennai – 600 002.
2. The Senior Superintendent of Post Offices  
Kanniyakumari Division  
Nagercoil – 629 001. ... Respondents

**By Advocate Mr. Shakila Anand**

**OA 1071/2018**

R. John Kennedy ... Applicant

**By Advocate M/s. S. Arun**

**Vs.**

1. Union of India, Rep. by  
Chief Postmaster General  
Office of the Chief Postmaster General  
Chennai – 600 002.
2. The Senior Superintendent of Post Offices  
Kanniyakumari Division  
Nagercoil – 629 001. .... Respondents

**By Advocate Mr. S. Nagarajan**

**OA 1366/2018**

C. Kumar .. Applicant

**By Advocate M/s. M. Ravi**

**Vs.**

1. Union of India represented by  
The Chief Postmaster General  
Tamil Nadu Circle, Chennai – 600 002.
2. The Senior Superintendent of Post Offices  
Chennai City South Division  
Chennai 600 017.
3. The Assistant Superintendent of Posts  
Sub Division I  
Chennai City South Division  
Chennai – 600 020. .... Respondents

**By Advocate Mr. M. Kishore Kumar**

**OA 1368/2018**

G.G. Siva .. Applicant

**By Advocate M/s. M. Ravi**

**Vs.**

1. Union of India represented by  
The Chief Postmaster General  
Tamil Nadu Circle, Chennai – 600 002.
2. The Senior Superintendent of Post Offices  
Chennai City South Division  
Chennai 600 017.
3. The Assistant Superintendent of Posts  
Sub Division I  
Chennai City South Division  
Chennai – 600 020. .. Respondents

By Advocate **Mr. M. Kishore Kumar**

**OA 1419/2018**

1. K. Karunakaran
2. P. Balu
3. A. Anbalagan
4. A. Avarangassip
5. G. Aswathaman
6. T. Baskaran
7. V. Dhanam
8. C. Dhayalavathy
9. R. Govindaraj
10. S. Harikrishnan
11. A. Janarthnam
12. K. Mathialagan
13. N. Narayanan
14. P. Purushothaman
15. K.V. Rajendran
16. J. Shanmugham
17. R. Sivalingam
18. K. Srinivasan
19. G. Thinagaran
20. K. Thiagarajan
21. R. Karthikeyan
22. C. Umapathy
23. S. Suriyanarayanan
24. V. Sekar
25. B.K. Durgaiah .. Applicants

By Advocate **M/s. P. R. Satyanarayanan**

**Vs.**

1. Union of India represented by  
The Secretary  
Department of Posts  
Dak Bhavan, New Delhi 110 001.
2. Postmaster General  
Chennai City Region, Chennai 600 002.
3. Senior Superintendent of Post Offices  
Pondicherry Postal Division  
Pondicherry 605 001.
4. Senior Superintendent of Post Offices  
Chennai City Central Division  
Chennai 600 017.
5. Senior Superintendent of Post Offices  
Tambaram Postal Division  
Chennai 600 045. .. Respondents

By Advocate **Mr. M. Kishore Kumar**

**ORAL ORDER**

Pronounced by Hon'ble Mr. R. Ramanujam, Member(A)

As the issue involved and the relief sought in these OAs are similar, these OAs are disposed of by this common order.

2. The applicants in these OAs seek to be covered by the CCS (Pension) Rules, 1972 instead of the New Pension Scheme.

3. Learned counsel for the applicants would submit that the applicants are similarly placed as those in OA 1139/2017 and batch as also OA 1093/2017 decided by the orders of this Tribunal dated 28.11.2018 and 11.12.2018 respectively and urge that a similar order may be passed in this case.

4. Learned counsel for the respondents has no objection.

5. Keeping in view the above submission, these OAs are disposed of with the following direction:

“The respondents are directed to reconsider the claim of the applicants for pension under CCS (Pension) Rules 1972 in the event of the law being finally settled in favour of persons similarly placed as the applicants herein with regard to their entitlement for grant of pension under the said rules.”

**(R. Ramanujam)  
Member (A)  
20.12.2018**

AS